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NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/20/2016

NAME OF THE PETITIONER(S)

: G. Sadayaramanujam & 2 others

NAME OF THE RESPONDENT(S)

: GGN Spinning Mills Private Limited and 4 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

· Nihi the of S. (King + Pantnidge) Adv for 6th Respondent

ORDER

Counsel for Petitioner present. Counsel for R6 present and reported that settlement talks failed. No representation on behalf of R1 to R5. Counsel for R6 undertakes to inform the next date of hearing to the Counsel for R1 to R5. Matter is posted for final hearing. **Put up on 11.01.2018 at 10.30 A.M.**

_ 50 -MEMBER (JUDICIAL)

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